

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH

ORIGINAL APPLICATION NO.170/00206/2017

DATED THIS THE 02<sup>ND</sup> DAY OF FEBRUARY, 2018

**HON'BLE DR.K.B.SURESH, MEMBER (J)**

**HON'BLE SHRI PRASANNA KUMAR PRADHAN, MEMBER (A)**

G.V. Kammar,  
S/o Veerappa Kammar,  
Retired P.A.,  
Office of Post Master General,  
N.K. Region  
Dharwad – 580 001.  
Residing at: Biradar Compound,  
U.B. Halli,  
Dharwad – 580 007 .....Applicant

(By Advocate Shri P. Kamalesan)

Vs.

1. Union of India,  
Rep. by its Secretary,  
Department of Post,  
Dak Bhavan,  
New Delhi – 110 001.

2. Chief Post Master General,  
Karnataka Circle,  
Bangalore – 560 001.

3. Post Master General,  
N.K. Region,  
Dharwad – 580 001.

....Respondents

(By Shri K. Gajendra Vasu, Senior Panel Counsel)

O R D E R (ORAL)

(HON'BLE DR. K.B. SURESH, MEMBER (J))

Shri P. Kamalesan, learned counsel for the applicant, seeks to withdraw the OA on the ground that after discussion with his client the right he had claimed for may not be available to the applicant, so, on the client's instructions, he had sought to withdraw the matter. Allowed.

2. The OA is dismissed as withdrawn. No order as to costs.

(PRASANNA KUMAR PRADHAN)

MEMBER (A)

(DR.K.B.SURESH)

MEMBER (J)

/ksk/

**Annexures referred to by the applicant in OA No. 170/00206/2017**

**Annexure-A1:** Copy of Pension Payment details of the applicant

**Annexure-A2:** Copy of representation dated 10.08.2016

**Annexure-A3:** Copy of Post Master General, North Karnataka Region, Dharwad Letter No. NKR/STA-4/MACPS/14/KW 2016 dated 23.01.2017

**Annexure-A4:** Copy of CAT, Jodhpur Bench order dated 22.05.2012 in OA No. 382/2011

**Annexure-A5:** Copy of CAT, Bangalore Bench order dated 09.10.2015 in OA No. 1361/2014

**Annexure-A6:** Copy of CAT, Bangalore Bench order dated 05.02.2016 in OA No. 1312/2014

**Annexure-A7:** Copy of Hon'ble High Court of Rajasthan, Jodhpur Bench, order dated 10.08.2015 in DB Civil WP No. 11336/2012

**Annexure-A8:** Copy of Hon'ble High Court of Chennai order dated 04.02.2015 in Writ Petition No. 30629/2014

**Annexure-A9:** Copy of the Hon'ble High Court of Karnataka at Kalaburagi Bench order dated 20.09.2016 in W.P. No. 200807/2016 (S-CAT)

**Annexure-A10:** Copy of the Hon'ble Supreme Court of India Order dated 16.08.2016 in S.L.P. (C) No. 4848/2016

**Annexures referred in Reply Statement**

**Annexure-R1:** Copy of order of Hon'ble High Court of Karnataka, Kalaburagi Bench in R.P. No. 200055/2016 dated 06.07.2017

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